

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ess Dee Aluminium Limited Date of Commencement of Liquidation: 08-10-2021; List of Stakeholders as on Date: 07-12-2021; Name of IP: Ms. Deepika Bhugra Prasad; Process Number: 1; Last 5 digit of registration number: 11186

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	15872356184	10	15254410350				Annexure 3
4	Unsecured financial creditors	1	1294686822	1	1294686822				Annexure 4
5	Operational creditors (Workmen)	244	362776713	244				362776713	Annexure 5
6	Operational creditors (Employees)	3	19662064	3				19662064	Annexure 6
7	Operational creditors (Government Dues)	5	612253266	5	607801818		4451448		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	43537157	13	33247085		10290072		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		276	18205272206	276	17190146075	0	14741520	382438777	